

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-510**  
IB-519/ND/2023  
IA-6214/2023

**IN THE MATTER OF:**

Abhilasha Commercial Private Limited

**.....Applicant**

**Vs.**

Methodex Systems Private Limited

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 16.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Re-notified to **16.05.2024.**

**Sd/-  
(Court Officer)**